

POST OPEN OFFER REPORT

15 DAYS REPORT WITH RESPECT TO OPEN OFFER MADE TO THE SHAREHOLDERS OF ANISHA IMPEX LIMITED ("TARGET COMPANY") BY MR. DINESH PAREEKH AND MRS. SANGEETA PAREEKH AND M/S BLP EQUITY RESEARCH (P) LIMITED (HEREINAFTER COLLECTIVELY REFERRED TO AS "ACQUIRERS") PURSUANT TO SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

(A.) Name of the Parties Involved

1.	Name of the Target Company	Anisha Impex Limited
2.	Name of the Acquirers(s)	Mr. Dinesh Pareekh, Mrs. Sangeeta Pareekh and M/s BLP Equity Research (P) Limited.
3.	Person Acting in Concert with the Acquirer	N.A
4.	Name of the Manager to the Offer	D & A Financial Services (P) Limited
5.	Name of the Registrar to the Offer	Big Share Services (P) Limited.

(B) Details of the Offer:

- Whether Offer is a Conditional Offer : No
- Whether Offer is Voluntary Offer : No
- Whether Offer is Conditional Offer : No

(C) Activity Schedule:

Sr. No	Activity Schedule	Due Dates as specified in the SAST Regulations.	Actual
1	Date of the Public Announcement (PA)	Thursday, January 11, 2018	Thursday, January 11, 2018
2	Date of the Publication of Detailed Public Statement (DPS)	Thursday, January 18, 2018	Thursday, January 18, 2018
3	Date of filing of Draft Letter of Offer with SEBI	Thursday, January 25, 2017	Thursday, January 25, 2017
4	Date of sending of Draft Letter of Offer to the Target Company and Stock Exchanges	Thursday, January 25, 2017	Thursday, January 25, 2017
5	Date of Dispatch of Letter of Offer to the shareholders.	Thursday, March 15, 2018	Thursday, March 15, 2018

6	Date of Price Revisions/Offer Revisions (If any)	Monday, March 19, 2018	Monday, March 19, 2018
7	Date of Publication of Recommendation by the Independent Directors of the Target Company	Tuesday, March 20, 2018	Tuesday, March 20, 2018
8	Date of issuing the Offer Opening Advertisement	Wednesday, March 21, 2018	Wednesday, March 21, 2018
9	Date of Commencement of the Tendering Period	Thursday, March 22, 2018	Thursday, March 22, 2018
10	Date of expiry of the Tendering Period	Friday, April 06, 2018	Friday, April 06, 2018
11	Date of making payments to the shareholders/return of rejected shares.	Friday, April 20, 2018	Friday, April 20, 2018

(D) Details of the payment consideration in the Open Offer :

Sr. No.	Item	Details
1	Offer Price for fully paid shares of Target Company (Rs. Per Share)	Rupees 13.00 per share
2	Offer Price for partly paid shares of Target Company if any, (Rs. Per Share)	Not Applicable
3	Offer Size (No. of Shares X Offer Price Per Share)	Rupees 5,55,40,836/-
4	Mode of Payment of Consideration: Cash/Securities	Cash
5	If mode of payment is other than cash i.e through shares/debt or convertibles	
a.	Details of Offered Security: - Nature of the security (shares or debt or convertibles) - Name of Company whose securities have been offered - Salient features of the security	Not Applicable
b.	Swap Ratio	Not Applicable

(E) Details of the market price of the shares of Target Company:

1. Name of the stock exchanges where the shares of the target company have most frequently traded during 12 calendar months prior to PA, and the volume of trading relative to the total outstanding shares of the target company.

Shares of the target company are frequently traded and the details of trading are given below.

Name of the Stock Exchange	Total number of equity shares traded during the 12 (Twelve) calendar months prior to the month of PA i.e., January, 2017 to December, 2017	Total Number of Listed Shares	Annualized Trading Turnover (as % of total weighted number of equity shares listed)
BSE	22,20,000	16432200	13.51

Source: www.bseindia.com

2. Details of Market Price of the shares of the target company at the aforesaid stock exchanges as under:

Sr. No	Particulars	Date	Rupees Per Share
1	1 trading days prior to PA	10.01.2018	BSE: Opening Price: 11.00 Closing Price: 15.84
2	On the date of PA	11.01.2018	BSE: Opening Price: 18.99 Closing Price: 18.50
3	On the date of commencement of tendering period	22.03.2018	BSE: Opening Price: Nil Closing Price: Nil
4	On the date of expiry of the tendering period	06.04.2018	BSE Opening Price: Nil Closing Price: Nil
5	10 working days after the last date of tendering period	20.04.2018	Opening Price: Nil Closing Price : Nil
6	Average market price during the tendering period	Nil	

Source: www.bseindia.com

F. Details of escrow arrangements

1. Details of creation of Escrow account, as under.

	Date(s) of Creation	Amount (Rs. Lakhs)	Form of escrow account (Cash or Bank guarantee (BG) or Securities). (In case escrow consists of BG or securities, at least 1 % consideration is to be deposited in cash; the same may be indicated separately.)
Escrow account	16.01.2018	10.00 in cash along with Fixed Deposit of an amount of Rupees 140 Lakhs was marked in favour of Merchant Banker.	Cash and Fixed Deposit

2. For such part of escrow account, which is in the form of cash, give following details.

i. Name of the Bank, where cash is deposited: Axis Bank Limited
Ground Floor, A-1
Adchini, Aurbindo Marg
New Delhi-110016

ii. Details about release of escrow account:

Purpose	Date	Amount (Rs in lakhs)
Transfer to special account, if any	N.A	Nil
Balance Amount released to acquirer	Not yet released	

3. Details about escrow account which consists of Bank Guarantee/Deposit of Securities.

For Bank Guarantee:

Name of Bank	Amount of Bank Guarantee	Date of Creation/revalidation of guarantee	Validity period of Bank Guarantee	Date of release, if applicable	Purpose of Release
Not Applicable					

For Securities:

Name of Company whose securities is deposited	Type of Security	Value of securities as on date of creation of escrow account	Margin considered while depositing the securities	Date of release, if applicable	Purpose of Release
Not Applicable					

(G) Details of the response to the Open Offer:

Shares proposed to be acquired		Shares Tendered		Response Level	Shares Accepted		Shares Rejected	
No. of shares	%	No. of shares	%	(C)/(A)	No. of shares	%	No. of shares	%
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
4272372	26.00	Nil	N.A	N.A	NIL	N.A	Nil	N.A

(H) Details of Payment of Consideration:

Due Date for paying consideration to shareholders whose shares have been accepted	Actual Date of payment of consideration	Reasons for delay beyond the due date
April 20, 2018	Not Applicable (Since no shares were tendered under the Offer)	Not Applicable

Details of the special escrow account: Account No. : **918020004276887**
Account Name : DAFSPL-AIL-
OPEN OFFER
SPECIAL ACCOUNT
Bank Branch : Ground
Floor, A-1
Adchini, Aurbindo Marg
New Delhi-110016

Name of the Concerned Bank: Axis Bank Limited

Details of the manner in which consideration has been paid to the shareholders.

Mode of paying the consideration	Number of shareholders	Amount of Consideration (Rs. in lakhs)
Physical Mode	Nil	N.A
Electronic Mode (ECS/Direct Credit/Transfer etc.)	Nil	N.A

(I) Pre and Post Offer Shareholding of the Acquirers & PACs in Target Company:

Sr. No	Shareholding of Acquirers and PACs	Number of shares	% to total capital as on closure of tendering period
1	Shareholding before PA	3520000	21.42
2	Shares acquired by way of an agreement if applicable	3850100	23.43
3	Share acquired after the PA date but before 3 working days prior to the commencement of tendering period - Through Market Purchase - Through Negotiated deals/off market deals	Nil Nil	N.A N.A
4	Share acquired in the open offer	Nil	N.A
5	Shares acquired during exempted 21 days period after the offer, if applicable	Nil	N.A
6	Post Offer shareholding	7370100	44.85

Note: Shares to be acquired under Share Purchase Agreement has not yet been transferred in name of acquirers.

(J) Further details as under regarding the acquisition mentioned at points 3, 4 & 5 of the above table.

1	Name of entity who acquired the shares	Mr. Dinesh Pareekh, Mrs. Sangeeta Pareekh and M/s BLP Equity Research (P) Ltd.
2	Whether disclosure about the above entity was given in the letter of offer as either acquirer or PACs	Not Applicable
3	No. of shares acquired per entity	Dinesh Pareekh- Nil Sangeeta Pareekh- Nil BLP Equity Research (P) Ltd- NIL
4	Purchase price per share	N.A
5	Mode of acquisition	N.A
6	Date of acquisition/Transfer	N.A
7	Name of the Seller in case identifiable	N.A

(K) Pre and Post shareholding pattern of Target Company

	Class of Entities	Shareholding in Target Company			
		Pre Offer		Post Offer	
		No. of shares	%	No. of shares	%
1	Acquirers or PACs/Continuing Promoters	3520000	21.42	7370100	44.85
2	Erstwhile Promoters	4840900	29.46	990800	6.03
3	Sellers if not in 1 and 2	Nil	N.A	Nil	N.A
4	Other Public Shareholders	8071300	49.12	8071300	49.12
Total		16432200	100.00	16432200	100.00

Note: (1) Shares to be acquired under Share Purchase Agreement has not yet been transferred in name of acquirers
 (2) The balance shareholding of Promoters shall become part of public shareholding subject to applicable compliances.

(L) Details of Public Shareholding in Target Company

1	The minimum public shareholding the target company is required to maintain for continuous listing	25%
2	The actual public shareholding and if it has fallen below the minimum public shareholding limit, delineate the steps which will taken in accordance with the disclosures given in letter of offer	55.15%

For **D & A Financial Services (P) Limited**

Sd/-
(Priyaranjan)
Vice President

Date: April 23, 2018
 Place: New Delhi